

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2813
TO BE ANSWERED ON 11th MARCH, 2020

SEZ IN TELANGANA

2813. SHRI MANNE SRINIVAS REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has explored the possibility of setting up of such zones/Industrial Corridors in the State of Telangana that is having National Highways (NH) viz. NH-44 (Nagpur - HyderabadBangalore), NH-167 (Hagari - Raichur -Mahbubnagar - Jadacherla Road - Miryalaguda - Kodad) and others like NH-765, NH-565, NH-365, NH-161, NH-163, NH-30, NH-61, etc.;
- (b) whether the Government is committed to transform India into a manufacturing and exporting hub and if so, the details thereof;
- (c) whether the Government of India has appointed any panel / agency for the purpose of setting up Special Economic Zone (SEZ) in the State of Telangana;
- (d) whether other steps are being taken or proposed to be taken to set up a new SE Z in the State of Telangana; and
- (e) if so, the details thereof along with the details of funds allocated/sanctioned in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a): Sir, there is no proposal for setting up Special Economic Zone (SEZ) in Telangana by the Central Government. However, SEZs being setup under the SEZ Act, 2005 and SEZ Rules, 2006 are primarily private investment driven initiatives which may be established either jointly or severally by the Central Government, State Governments or any person. Government of Telangana had submitted a proposal regarding establishment of Hyderabad-Nagpur and Hyderabad-Warangal Industrial Corridor which was considered by National Industrial Corridor Development and

Implementation Trust (NICDIT) in its meeting held on 23rd August, 2017. It was further decided that Government of Telangana may carry out the feasibility study for the project and the matter may again be placed for consideration after the completion of the feasibility study and identifying available land parcels in the region for the project. The proposal when received from Government of Telangana will be considered by Government of India/NICDIT.

(b): Government of India is developing various Industrial Corridor Projects as part of the National Industrial Corridor Programme to provide complete plug and play infrastructure to industries at the plot level to promote manufacturing. This is one of the programmes of Government of India with an objective to transform India into a manufacturing and exporting hub.

(c) to (e): SEZs are primarily private investment driven initiatives. No funds are sanctioned by the Central Government for setting up the SEZ. However, investors meeting are held at regular interval at Zonal offices to attract investors to set up SEZs.
